

FORM G

INVITATION FOR EXPRESSION OF INTEREST

(First Addendum to extend timelines for Form G published on August 14, 2025)

‘VIZTAR INTERNATIONAL PRIVATE LIMITED’ OPERATING IN SERVICE SECTOR IN THANE, MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Viztar International Private Limited PAN: AAGCA5815N CIN: U80301MH2007PTC174600
2.	Address of the registered office (as per MCA records)	Office No. 502, Fairmount, Plot no.4 to 6, Sector 17, Sanpada, Navi Mumbai, Thane, Maharashtra – 400705
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Office No – G-75, Ground Floor, Haware Fantasia Business Park, Plot no -47 Road Sector 30A Vashi Navi Mumbai 400703
5.	Installed capacity of main products / services	Not Available since the Company is not in operations since 2022.
6.	Quantity and value of main products / services sold in last financial year	As per information available, Company is not in operations since 2022.
7.	Number of employees / workmen	Nil as per the information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirp.viztarinternational@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.viztarinternational@gmail.com
10.	Last date for receipt of expression of interest	September 09, 2025
11.	Date of issue of provisional list of prospective resolution applicants	September 12, 2025
12.	Last date for submission of objections to provisional list	September 17, 2025
13.	Date of issue of final list of prospective resolution applicants	September 19, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 22, 2025
15.	Last date for submission of resolution plans	October 22, 2025

16.	Process email id to submit EOI	cirp.viztarinternational@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Registered as Small Enterprise having UDYAM Registration Number: UDYAM-MH-33-0140516

Important Notes:

1. This Form G is being published as an addendum to the 2nd Form G published on August 14, 2025, and with consent of the COC, to extend timelines for submission of EOI and other consequential actions. Existing applicants, if any, are not required to submit Fresh EOI.
2. This Form G and the timelines/terms mentioned herein are subject to approval of extension of time of Corporate Insolvency Resolution Process period of the Corporate Debtor by the Hon'ble NCLT.



Kshitiz Gupta

Registration Number: IBB/I/PA-002/IP-N00721/2018-2019/12140

AFA Valid Till: December 31, 2025

Resolution Professional of Viztar International Private Limited

Address & email id registered with IBBI:

F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road,
Kandivali East, Mumbai - 400101

Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: cirp.viztarinternational@gmail.com

Date: September 03, 2025

Place: Mumbai

{ FROM PAGE 1 }

MODI ON ECONOMY

sian President Vladimir Putin holding hands and walking towards Chinese President Xi Jinping in the meeting hall, where the three leaders formed a circle, laughing and smiling as they spoke, an apparent effort to convey solidarity.

Modi emphasised this growth was visible across all sectors — manufacturing, services, agriculture, and construction — with enthusiasm evident everywhere, and added that India’s rapid growth was infusing new energy across industries and among every citizen.

He affirmed that this trajectory of growth was propelling India swiftly towards becoming the third largest economy in the world.

His comments came days after data showed that the Indian economy grew at a significantly better than expected 7.8% in the quarter ending June, the highest this number has been in five quarters, underlining strong domestic tailwinds to growth amid growing external headwinds from US tariffs on Indian exports.

The remarks also appeared to signal resilience in the face of headwinds generated by US President Donald Trump’s decision to levy 50% tariffs on Indian goods, among the highest in the world. The PM has previously also pushed “self reliance” and “Swadeshi” as propellers of growth and prosperity in a world dominated by economic selfishness.

In His 20-minute speech, Modi reiterated the government view

that India was on track to become the world’s third-largest economy in the near future.

He was at the Yashobhoomi convention centre in New Delhi, inaugurating the Semicon India 2025, a day after he returned from his Japan-China visit.

“In the world of semiconductors, there is a saying ‘Oil was black gold, but chips are digital diamonds,’” said the PM. “The last century was defined by oil. The global economy went up and down based on how much petroleum will come out of oil wells. But the strength of the 21st century has accumulated in a small chip.”

He said 10 semiconductor projects worth over \$18 billion were underway and the country was advancing towards the next phase of the India Semiconductor Mission and revamping the design-linked incentive scheme to tap the \$1 trillion global chip market. “The day is not far when the smallest chip made in India will drive the biggest change in the world,” he said. “The day is not far when the world will say—Designed in India, Made in India, Trusted by the World.”

Noting the presence of semiconductor sector experts from across the globe, with representation from around 50 countries, Modi emphasised that India’s innovation and youth power were also visibly present at the event. This unique combination, he said, sent a clear message: “The world trusts India, the world believes in India, and the world is ready to build the semiconductor future with India”.

Modi said the global semiconductor market has already reached \$600 billion and is

expected to surpass \$1 trillion in the coming years. “Given the pace at which India is advancing in the semiconductor sector, India will hold a significant share in this \$1 trillion market.”

Addressing investors, he expressed India’s readiness to welcome them with an open heart and said, “Design is ready. The mask is aligned. Now is the time for precision execution and delivery at scale”.

India’s policies are not short-term signals but long-term commitments, he said, assuring that every investor’s needs will be met. Emphasising the importance of speed in semiconductor manufacturing, the PM said that the less time it takes to clear paper work, the faster “wafer work” will happen.

Information technology minister Ashwini Vaishnaw presented the PM with a commemorative plaque featuring 33 chips designed and assembled in India. At its centre was a chip from Isro, encircled by chips from four semiconductor plants in Sanand, Gujarat - namely Micron, Kaynes, CG Semi and Tata. The remaining chips were contributed by institutions such as IITs, NITs and C-DAC.

“The Isro chip goes in the rocket. There are not many countries in the world which can say their students in educational institutions have designed chips. And India has 20 such institutes where our students are designing,” said the IT minister, adding that the chips were assembled in the Semiconductor Laboratory in Mohali, Punjab. Also present at the event were Odisha chief minister Mohan Manjhi and Delhi CM Rekha Gupta.

GST RATE REVISION

devise ways in which the states could be compensated. Utilisation of surplus in the compensation fund could be an option,” one of the people said.

The rate rationalization exercise could initially dent monthly collections, but revenues are expected to rise with the reduction in prices of goods and services boosting consumption, the people explained. According to a State Bank of India’s (SBI) research report, the rate rationalization exercise may see a monthly revenue loss of about ₹5,000 crore in the short-run.

“Evidence from earlier rounds of GST rate changes, such as those in July 2018 and October 2019, suggests that rationalization does not necessarily weaken revenue collections. Instead, the evidence points to a temporary adjustment phase followed by stronger inflows. While an immediate reduction in rates can cause a short-term dip of around 3-4% month-on-month (roughly ₹5,000 crore, or an annualized ₹60,000 crore), revenues typically rebound with sustained growth of 5-6% per Month,” the report released on Tuesday said.

The report also suggested using the surplus cess fund in facilitating GST rate rationalization.

“With loans taken by the Centre to pay compensation cess to states getting recouped and fully repaid by November-December... as per our estimate around ₹50,000 crore surplus will be in the compensation fund; we believe this amount could be used to compensate

states for revenue loss due to rate rationalization,” the report said.

At the time of launching the GST regime, the law assured states a 14% increase in their annual revenue for five years of the transition period from July 1, 2017 up to June 30, 2022, and also guaranteed that their revenue shortfall, if any, would be made good through a compensation cess levied on luxury goods and sin products such as liquor, cigarettes, other tobacco products, aerated water, automobiles, and coal.

The GST compensation cess was, however, extended from June 30, 2022 till March 31, 2026, so as to retire debt taken on behalf of states to meet the revenue shortfall during the Covid pandemic.

While states have no claims for compensation from July 1, 2022, the cess continues till March 31, 2026 to service the back-to-back loans released to states when compensation cess collection fell in 2020 and 2021 because of a slump in economic activity due to the pandemic.

The GST Council in its 54th meeting estimated that the entire liability related to compensation cess (along with retiring the back-to-back loans) would be met by December.

As the cess would continue up to March 31, 2026, there could be a surplus of about ₹40,500 crore, the people mentioned above said. If the Council decides so, this surplus could be used for compensating states for their initial revenue losses because of the proposed GST rate rationalization, they added.

AAP MLA ESCAPES

Singh, and said that three weapons were recovered from him. A Toyota Fortuner, owned by one of the MLA’s aides, was also impounded.

“Efforts are on to arrest MLA Pathanmajra, who is on the run,” Bajwa said.

A police personnel was injured when the vehicle in which the MLA allegedly escaped tried to run him over, Bajwa said, adding the injured cop was under treatment and stable.

Punjab AAP leader Baltej Pannu said, “The woman had filed a complaint against Harmeet Singh Pathanmajra last week. Following this, the MLA contacted senior party leaders (for help). However, the party leaders refused to help him... When he found out that police will take action based on the woman’s complaint, he started making statements on floods. The MLA even said police would take action against him for speaking on flood. These were his tactics to divert attention from his arrest in the rape case.”

On Sunday, the AAP MLA had accused Punjab water resources principal secretary Krishan Kumar of misguiding chief minister Bhagwant Mann and failing to ensure timely desilting of rivers, particularly of Ghaggar and Tangri rivers, which aggravated the flood situation in his constituency.

He said the government should listen to people or they “will thrash us.” Pathanmajra also alleged the party was trying to suppress Punjab MLAs instead of fixing the administration.

Punjab is witnessing its worst floods in nearly four decades, with 30 people having lost their lives in 12 worst-affected districts of the border state. According to government data, an estimated 354,000 people have been impacted by the floods, with the most 145,000 in Gurdaspur district.

On Monday, Pathanmajra security cover was withdrawn.

During his visit to flood-affected Ferozepur on Tuesday, Punjab chief minister Bhagwant Mann, when asked, did not respond to queries about police action in Pathanmajra’s arrest.

But on Monday, he moved to the house of Haryana Sikh Gurdwara Management Committee (HSGMC) member and a former sarpanch, Laddi, who is at large. According to Haryana Police, Pathanmajra’s whereabouts are also unknown.

Before fleeing, Pathanmajra went live on Facebook and announced that he was being booked in an old rape complaint. He appealed to his fellow AAP legislators to raise their voice against the party high command from Delhi “for their constant interference in the state’s affairs and to save Punjab”.

He also asked his supporters and well-wishers to reach the Patiala district police chief’s office and protest against the action against him. “This is the price I’m paying for speaking up for Punjab. They are mistaken if they can crush my voice by filing false cases against me. Come what may, I will still speak up for Punjab,” the leader said before his arrest and eventual escape.

In the first information report (FIR) registered against Pathanmajra at 11pm on Monday, a copy of which is with HT, he was booked under Sections 376, 420 and 506 of the Indian Penal Code (IPC).

The fresh FIR was registered based on a complaint lodged by a Zirakpur resident in 2022 in which she stated that Pathanmajra had married her in August 2021 without divorcing his first wife. She alleged that he had cheated her as she was told before the wedding that he had formally got a divorce. She accused him of continued sexual exploitation, threats, and sending “obscene” material to her. The Sanaur MLA is the fourth AAP legislator in Punjab to be arrested.

The VB arrested former health minister and Mansa MLA Vijay Singla for corruption in May 2022, while Bathinda Rural AAP MLA Amit Rattan Kotfatta was held by the VB in a corruption case on February 23, 2023 On May 24 this year, the VB arrested Jalandhar Central MLA Raman Arora in a corruption case that also involved a municipal corporation official.

Meanwhile, AAP leader Baltej Singh Pannu said Pathanmajra started speaking against the IAS officer and raising the flood issue after he learnt that the police could take action against him on the woman’s complaint, news agency PTI reported. Addressing the media in Chandigarh, Pannu said the woman, in her complaint, alleged that for the past some time, Pathanmajra had been forcing her to resume their relationship.

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(First Addendum to extend timelines for Form G published on August 14, 2025)
'VIZTAR INTERNATIONAL PRIVATE LIMITED'
OPERATING IN SERVICE SECTOR IN THANE, MAHARASHTRA
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN& CIN/ LLP No.	Viztar International Private Limited PAN: AAGCA5815N CIN: U80301MH2007PTC174600
2. Address of the registered office (as per MCA records)	Office No. 502, Fairmount, Plot No. 4 to 6, Sector 17, Sanpada, Navi Mumbai, Thane, Maharashtra - 400705.
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Office No. G-75, Ground Floor, Haware Fantasia Business Park, Plot No. 47 Road Sector 30A Vashi Navi Mumbai - 400703.
5. Installed capacity of main products / services	Not Available since the Company is not in operations since 2022.
6. Quantity and value of main products / services sold in last financial year	As per information available, Company is not in operations since 2022.
7. Number of employees / workmen	Nil as per the information available.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirp.viztarinternational@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.viztarinternational@gmail.com
10. Last date for receipt of expression of interest	September 09, 2025
11. Date of issue of provisional list of prospective resolution applicants	September 12, 2025
12. Last date for submission of objections to provisional list	September 17, 2025
13. Date of issue of final list of prospective resolution applicants	September 19, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	September 22, 2025
15. Last date for submission of resolution plans	October 22, 2025
16. Process email id to submit EOI	cirp.viztarinternational@gmail.com
17. Details of the corporate debtor's registration status as MSME	Registered as Small Enterprise having UDYAM Registration Number: UDYAM-MH-33-0140516

Important Notes:
1. This Form G is being published as an addendum to the 2nd Form G published on August 14, 2025, and with consent of the COC, to extend timelines for submission of EOI and other consequential actions. Existing applicants, if any, are not required to submit Fresh EOI.
2. This Form G and the timelines/terms mentioned herein are subject to approval of extension of time of Corporate Insolvency Resolution Process period of the Corporate Debtor by the Hon'ble NCLT

Sd/-
Kshitiz Gupta
Registration Number: IBBI/PA-002/IP-000721/2018-2019/12140
AFA Valid Till: December 31, 2025
Resolution Professional of Viztar International Private Limited
Address & email id registered with IBBI-F-52, First Floor, Centrum Mall, Lokhandwala Township Akurli Road, Kandivali East, Mumbai - 400101
Email Address- kshitiz.ca@gmail.com
Email Address- viztarinternational@gmail.com
Process specific email id for correspondence: cirp.viztarinternational@gmail.com
Date: September 03, 2025
Place: Mumbai

DEPARTMENT OF TOURISM
GOVERNMENT OF UTTAR PRADESH
Paryatan Bhawan, C-13, Vipin Khand, Gomti Nagar, Lucknow-226010, Uttar Pradesh (India)

TENDER NOTICE Date: 29th August 2025

Selection of an Agency for Conceptualization, Production and Organizing the Aerial Drone Show During Deepotsav at Ayodhya

Interested parties may download bid document from e-tender website <http://etender.up.nic.in> and submit their proposals with requisite documents on the above e-tender portal **before 11th September 2025, 1700 hrs.** The submitted proposals will be opened on **12th September 2025, 1200 hrs** at DoT office, Paryatan Bhawan, 4th Floor, C-13, Vipin Khand, Gomti Nagar, Lucknow-226010 Uttar Pradesh, India. DoT reserves the right to reject any or all the proposals without assigning any reason thereof. For any queries please respond on email ttd.upt1@gmail.com on or before **3rd September 2025, 1400 hrs.** All subsequent notifications, changes and amendments will be posted only on the website <http://etender.up.nic.in>. The Department of Tourism reserves the right to cancel this invitation and/or issue a fresh bid, with or without amendments, without incurring any liability or obligation.

DIRECTOR GENERAL TOURISM

PUNJAB GOVERNMENT
DEPARTMENT OF REVENUE, REHABILITATION AND DISASTER MANAGEMENT
(JAGIR BRANCH)
PUNJAB TIRATH YATRA SAMITI

Notice Inviting Tender

Inviting Work : Punjab Tirath Yatra Samiti
Name of work : Selection of Private Sector Partners (Operator(s)) for implementation of Mukh Mantri Tirath Yatra Scheme in the State of Punjab in the clusters namely 1. Mohali 2. Ludhiana 3. Amritsar.

Date of opening of bid : 03.10.2025 at 1530 Hrs.

This is in continuation of the advertisement published in the newspaper on 19.08.25 and 02.09.25. Three new RFP's are being floated for each of the above mentioned clusters. A pre-bid meeting is scheduled for 04.09.2025 at 11.00 am. For detailed terms and conditions of the Notice inviting tender please see <https://www.revenue.punjab.gov.in> and eproc.punjab.gov.in and helpline no. 9780195370.

Corrigendum, if any to the Tender/RFP Notice, shall be published on the website only.

Sd/-
Secretary Revenue-Cum-Chairman
Executive Committee,
Punjab Tirath Yatra Samiti

RO NO 3673/12/2025/26/2804

DEPARTMENT OF TOURISM
GOVERNMENT OF UTTAR PRADESH
Paryatan Bhawan, C-13, Vipin Khand, Gomti Nagar, Lucknow-226010, Uttar Pradesh (India)

TENDER NOTICE Date: 29th August 2025

Selection of an Agency for Organizing Choreographed Aerial Green Firecracker Show at "Deepotsav 2025", Ayodhya

Interested parties may download bid document from e-tender website <http://etender.up.nic.in> and submit their proposals with requisite documents on the above e-tender portal **before 11th September 2025, 1700 hrs.** The submitted proposals will be opened on **12th September 2025, 1200 hrs** at DoT office, Paryatan Bhawan, 4th Floor, C-13, Vipin Khand, Gomti Nagar, Lucknow-226010 Uttar Pradesh, India. DoT reserves the right to reject any or all the proposals without assigning any reason thereof. For any queries please respond on email ttd.upt1@gmail.com on or before **3rd September 2025, 1400 hrs.** All subsequent notifications, changes and amendments will be posted only on the website <http://etender.up.nic.in>. The Department of Tourism reserves the right to cancel this invitation and/or issue a fresh bid, with or without amendments, without incurring any liability or obligation.

DIRECTOR GENERAL TOURISM

DIRECTORATE OF TOURISM
GOVERNMENT OF UTTAR PRADESH
Paryatan Bhawan, C-13, Vipin Khand, Gomti Nagar, Lucknow- 226010, U.P. INDIA

TENDER - NOTICE

Selection of Project Monitoring Agency" (PMA) for monitoring and implementation of Heritage Projects under PPP model for Department of Tourism, Uttar Pradesh

Interested parties may download bid document from e-tender website <http://etender.up.nic.in> starting from 28th Aug 2025

Pre-bid meeting will be organized on 4th Sep 2025; 1500 Hrs. at 4th Floor, Paryatan Bhawan, Lucknow. (Video call link: <https://meet.google.com/nsa-fzg-wap>) Last date of submission of e-bids is 18 Sep 2025, 14:00 Hrs. The technical e-bids shall be opened on 19 Sep 2025, 16:00 Hrs.

The issue of this Request for Proposal [RFP] does not imply that the DoT is bound to select an agency or appoint the agency as the case may be, and DoT reserves the right to reject all or any of the applications/bids without assigning any reasons whatsoever.

For inquiry, Department of Tourism can be contacted through email: pmu.uptourism@gmail.com, ppp.uptourism@gmail.com or mobile +91-76072 30148 or through office visit at its main office.

MAHA-KUMBH-MELA 2025
(Incident dated 29.01.2025)
Three Member Judicial Inquiry Commission
Public Notice

A three-member Judicial Inquiry Commission headed by Justice Harsh Kumar (Former Judge, Hon'ble High Court, Allahabad) has been constituted by the Government of Uttar Pradesh vide notification number-02/6-Pu0-11-2025-01M/2025 dated 29 January, 2025.

In connection with the deaths and serious injuries of some devotees in the stampede incident which took place in the fair area during Mauni Amavasya at Mahakumbh, Prayagraj on 29.01.2025, a Judicial Inquiry is being conducted by the Commission. Therefore, the Commission invites the statement, supported with affidavit, **from those who are aware of the facts and circumstances of the above incident, especially the injured persons and the relatives/companions of and the deceased, who were with them at the time of the incident,** regarding the stampede incident that took place in the Maha Kumbh Mela area on Mauni Amavasya dated 29-01-2025. If any person has any evidence or recorded/made any video regarding the said incident, he is also required to provide the original recording of the same to the Commission on email ID or WhatsApp number of the commission given below. The above statement (in duplicate)/video may be given/sent to the office of this Commission (at the address and email/Whatsapp number given below) in person or through an authorized representative or by registered post, within 2 weeks from the date of publication of the said notice, on any working day between 12:00 noon to 4:30 pm.

Address of Office
Room No. 108 1st Floor, Vikas Bhawan, Janpath, Hazratganj, Lucknow (U.P.) 226001
Email id- mahakumbhcommission@gmail.com
Tel. No.- 0522-2613568 Whatsapp No-9454400596

(Sher Bahadur Singh)
Secretary
Three Member Judicial Inquiry Commission

UP 237475 Dt. 02.09.2025
Website: www.upgov.nic.in

Have fun with facts on Sundays

Catch the latest column of

TWTW
THE WEEK THAT WAS
A quiz on the week's development.

<https://www.hindustantimes.com> ht.tweets www.hindustantimes.com

FIRST VOICE. LAST WORD.

भिंवंडी निजामपूर शहर महानगरपालिका, भिंवंडी
बांधकाम विभाग प्र.स.क्र.०२
ई-निविदा सुचना क्र. ७३ / २०२५-२६

भिंवंडी निजामपुर शहर महानगरपालिकेच्या बांधकाम विभागा मार्फत खालील नमुद कामाचे निविदा फॉर्म mahatenders.gov.in या संकेतस्थळावर दिनांक ०३/०९/२०२५ ते दि. १०/०९/२०२५ पर्यंत विक्रीस उपलब्ध आहे.

अ. क्र.	कामाचे नाव	अंदाजपत्रकीय रक्कम (रु.)
१	भिंवंडी पुर्व मतदार संघातील प्रभाग समिती क्र. २ वॉर्ड क्र. ९ अलसफा अपार्टमेंट व विविध ठिकाणी नविन गटार, पायवाट व पेव्हर ब्लॉक बसविणे.	१९,९५,६१७/-
२	भिंवंडी पूर्व मतदार संघातील प्रभाग समिती क्र. २ वॉर्ड क्र. ९ कमर अपार्टमेंट व दुधावाला अपार्टमेंट व विविध ठिकाणी नविन गटार, पायवाट व पेव्हर ब्लॉक बसविणे.	१९,९७,३४७/-
३	भिंवंडी पूर्व मतदार संघातील प्रभाग समिती क्र. २ वॉर्ड क्र. ९ अमीर खान कॉम्पलेक्स व विविध ठिकाणी नविन गटार, पायवाट व पेव्हर ब्लॉक बसविणे.	१९,९३,६२१/-
४	भिंवंडी पुर्व मतदार संघातील प्रभाग समिती क्र. २ वॉर्ड क्र. ९ गणेश सोसायटी व विविध ठिकाणी नविन गटार, पायवाट व पेव्हर ब्लॉक बसविणे.	१९,८८,२१६/-
५	भिंवंडी पुर्व मतदार संघातील प्रभाग समिती क्र. २ वॉर्ड क्र. ९ रहिम खान कॉम्पलेक्स व विविध ठिकाणी नविन गटार, पायवाट व पेव्हर ब्लॉक बसविणे.	१९,९४,९३५/-

वरील ऑनलाईन निविदा दि. १०/०९/२०२५ पर्यंत दुपारी ४.०० पर्यंत स्विकारण्यांत येतील. तसेच सदरची निविदा ही दि. ११/०९/२०२५ रोजी संध्या.४.०१ वाजता अथवा कार्यालयीन कामकाजाच्या सोयीप्रमाणे निविदा समिती समक्ष उघडण्यांत येईल. अधिक माहिती महानगरपालिकेच्या उक्त नमुद संकेत स्थळावरून प्राप्त होऊ शकेल अथवा नवीन शासकीय इमारतीमधील ५ मजल्यावरील बांधकाम विभाग कार्यालयाशी संपर्क साधावा.

सही/-
(जमील पटेल)
शहर अभियंता
भिंवंडी निजामपूर शहर महानगरपालिका, भिंवंडी

JAWAHARLAL NEHRU PORT AUTHORITY
(PORT PLANNING & DEVELOPMENT DEPARTMENT)

SHORT E-TENDER NOTICE
Tender No. PPD/DGM-I/South-Gate/T-39/2025 dated 01.09.2025

Jawaharlal Nehru Port Authority invites e-tender from 03.09.2025 to 06.10.2025 for work of "Construction of South Gate Complex at JNPA". The estimated cost of the work is **Rs. 27,81,83,247/-**. Detailed Notice Inviting Tender is available on JNPT Website www.jnport.gov.in or <https://eprocure.gov.in>

Chief General Manager
Port Planning & Development Department

DIRECTORATE OF TOURISM
GOVERNMENT OF UTTAR PRADESH
Paryatan Bhawan, C-13, Vipin Khand, Gomti Nagar, Lucknow- 226010, U.P. INDIA

Date: 29th Aug. 2025

TENDER - NOTICE

Selection of an Agency for Establishment, Operation and Management of Tourism Information Centers at Identified Locations in Varanasi

Interested parties may download bid document from e-tender website <http://etender.up.nic.in> and submit their proposals with requisite documents on the above e-tender portal before **16th September 2025, 1800 hrs.** The submitted proposals will be open at **17th September 2025, 1200 hrs** at DoT office, Paryatan Bhawan 4th Floor, C-13, Vipin Khand, Gomti Nagar, Lucknow-226010 Uttar Pradesh, India.

DoT reserves the right to reject any or all the proposals without assigning any reason thereof. For any queries please respond on email: ttd.upt1@gmail.com on or before **3rd September 2025, 1400 hrs.**

All subsequent notifications, changes and amendments will be posted only on the website <http://etender.up.nic.in>.

The Department of Tourism reserves the right to cancel this invitation and/or issue a fresh bid, with or without amendments, without incurring any liability or obligation.

CONWARE

PUNJAB STATE CONTAINER & WAREHOUSING CORPORATION LTD.
(A GOVT OF PUNJAB UNDERTAKING)
SCO 127-128, 1st Floor, SECTOR 17-C, CHANDIGARH
e-mail: punjabconware@yahoo.com, Tel.: 0172-5197882, Web: www.pswc.in
CIN: U63023CH1995SGC016299

E-TENDER NOTICE
(2nd Call for Disposal of Cargoes in Lot No. 1 to 9)
(Through e-procurement portal of Govt. of Punjab)
Reference No. CONWARE/CFS/Navri Mumbai/2025-26/02

Punjab State Container and Warehousing Corporation Ltd. (CONWARE) re-invites e-tenders by way of single stage, two cover system, seeking item rates for 'Disposal of Cargoes in 9 (nine) lots lying at its CFS at Dronagiri Node, Navi Mumbai through Incineration/In-situ-Biodegradation method as per Applicable Laws'.
Closing Date and Time: Upto 1700 Hours on 25.09.2025
For details log onto: <http://eproc.punjab.gov.in>
Note: Any corrigendum to the e-Tender Notice shall be published on the websites <http://eproc.punjab.gov.in> and www.pswc.in only.
RO NO 1004/12/2025/26/2718 **Managing Director**

WESTERN RAILWAY - VADODARA DIVISION
E-AUCTION FOR THE CONTRACT OF LEASING OF SLR

E-Auction for the contract of "Leasing of SLR" contract will be held on **16.09.2025**. The e-auction will start at **10:00 hrs. on 16.09.2025**. The catalogue has already been published on www.irops.gov.in website. The details are furnished as under:-

Type of contract: Leasing of SLR	Contract period: 04 months
Catalogue No.: E-SLR-BRC-09	
Lot No.	Date and time of E-Auction
20905-SLR-F1-EKNR-REWA-25-2	E-auction for all lots will start at 10:00hrs on date 16/09/2025
20945-SLR-F1-EKNR-REWA-25-2	
20945-SLR-F1-EKNR-NZM-25-2	Lot wise closing time will be e-Auction module of IREPS
20920-SLR-F1-EKNR-MAS-25-2	
12928-SLR-R1-EKNR-DDR-25-2	

BRC 163
Like us on: [facebook.com/WesternRly](https://www.facebook.com/WesternRly) | Follow us on twitter.com/WesternRly

Prayagraj Nagar Nigam
1, Sarojini Naidu Marg, Prayagraj-211001

Nit No/27 ENV/2025-26 Date 02 September, 2025

E-TENDER NOTICE

This is to inform to all prospective Bidders having the required qualification mentioned in the EOI document that Municipal Corporation Prayagraj invites EOI for Selection of Agency for Operation & Maintenance of Ghats in Prayagraj.

Schedule for Tender

S. No.	Activity	Date	Time
1	EOI Document Availability	03/09/2025	16:00 hrs onwards
2	Last date of EOI submission	17/09/2025	up to 15:00 hrs
3	Technical Bid Opening Date	17/09/2025	16:00 hrs onwards

For more details, please visit the website at <http://www.etender.up.nic.in>
Assistant Municipal Commissioner
Nagar Nigam, Prayagraj

प्राचिन : रा. शि. 3561/राजपूरा/राजपूरा/2024
दिनांक 02.09.2025

रुग्णसंख्या वाढली; मलेरियाचे ८ महिन्यांत ५,७०६ रुग्ण आढळले मुंबईकरांना साथीचे आजार

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. मागील काही दिवसांपासून कोसळत असलेल्या मुसळधार पावसाचा जोर काहीसा कमी झाला असला तरीही अधूनमधून हलक्या पावसाच्या सरी येत असतात. अशामुळे वातावरणात काहीसा गरवा तर दमटपणा आला आहे. ज्यामुळे साथीच्या आजाराच्या रुग्णांमध्ये दिवसेंदिवस वाढ होत चालली आहे. जानेवारीपासून ऑगस्टपर्यंत महापालिकेकडे उपलब्ध असलेली आकडेवारी पाहता दररोज मलेरियाचे सरासरी २३ तर डेय्यूचे ९ रुग्ण आढळून आले आहेत. कोरडा खोकला, सर्दी व साथीच्या तापाने मुंबईकर हैराण झाले आहेत. त्यातच डेय्यू चिकनगुनिया, लेप्टोस्पायरोसिस, मलेरिया या पावसाळी आजारांनी मुंबईकरांना त्रस्त केले आहे. जुलै ते ऑगस्ट २०२५ या कालावधीत साथीच्या आजाराच्या रुग्णसंख्येत वाढ झाली असल्याचे पालिका आरोग्य विभागाचे म्हणणे आहे. गतवर्षीच्या तुलनेत यंदा रुग्णसंख्या वाढली असल्याचे अधिकारी सांगतात. यंदाच्या वर्षी आतापर्यंत मलेरियाचे ५७०६ रुग्ण आढळून आले आहेत, तर डेय्यू २३१९, चिकुनगुनिया ४८५ रुग्ण आढळले आहेत.

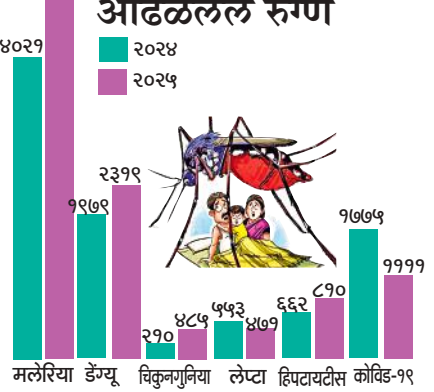
गॅस्ट्रोच्या रुग्णसंख्येत घट

यंदाच्या वर्षी गॅस्ट्रोच्या रुग्णसंख्येत घट असल्याचे आरोग्य विभागाकडून सांगण्यात आले. यामुळे मुंबईकरांनी आरोग्याची काळजी घ्यावी, असे आवाहन आरोग्य विभागाने केले आहे. ताप आल्यास डॉक्टरांचा सल्ला घ्यावा, पाणी उकळून पिणे असे सांगण्यात आले आहे.

काय काळजी घ्याल ?

- मुसळधार पावसात उडत्या पायाने चालणे टाळा
- गॅस्ट्रोपासून बचाव करण्यासाठी रस्त्यावरील उघडे अन्न खाणे टाळा
- जेवणापूर्वी हात घुवा
- पाणी उकळून घ्या
- ताप आल्यास त्वरीत डॉक्टरांचा सल्ला घ्या

दोन वर्षांत ऑगस्टपर्यंत आढळलेले रुग्ण



मुंबई पालिकेकडून ३१ ऑगस्टपर्यंत झालेले सर्वेक्षण

- घरोघरी तापाचे केलेले सर्वेक्षण : १०,६६,२०४
- सर्वेक्षण केलेल्या लोकसंख्येची संख्या : ५०,२६,६८९
- संकलित करण्यात आलेले एकूण रक्तनमुने : १,८४,६०२
- घेण्यात आलेले आरोग्य शिबिरांची संख्या : ६७
- कार्यालयीन ठिकाणी केलेले सनरीक्षण : ५,१२४
- लेप्टोस्पायरोसिस प्रतिबंधात्मक उपचार केलेल्या नागरिकांची संख्या : १,५८,१२५

रेल्वे स्थानकांवर मुंबई सेंट्रल, वसईनंतर बोगस पोलिस वांद्र्यात लूट

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. मुंबईतील रेल्वे स्थानकांवर पोलिस असल्याचे भासवून प्रवाशांची लूट केल्याचा प्रकार समोर आला असून, वांद्रे स्थानकावर प्रवाशांकडून १०.३० लाख लुबाडले. अशाप्रकारे लूट करणाऱ्यांची ही तिसरी घटना असून, यापूर्वी मुंबई सेंट्रल आणि वसई रेल्वेस्थानकातही अशा घटना घडल्या आहेत. मिळालेल्या माहितीनुसार, वांद्रे टर्मिनसवर १ सप्टेंबरला स्वतःला पोलिस असल्याचे सांगत विकास गुप्ता (३१) यांच्याकडून जबरदस्ती १०.३० लाखांची लूट केली. पाचकरणी मंगळवारी वांद्रे रेल्वे पोलिसांनी गुन्हा दाखल केला आहे.

तीन दिवस पहाटेपर्यंत सुरू राहणार लोकलसेवा सीएसएमटी ते कल्याण, पनवेल मार्गावर लोकल

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. गणपती दर्शन आणि अमृत चतुर्दशीच्या पारवर्षभूमीवर मध्य रेल्वेने रात्री स्पेशल ट्रेन चालवण्याचा निर्णय घेतला आहे. सीएसएमटी ते कल्याण स्थानकांदरम्यान गुरुवार, शुक्रवार आणि शनिवारी रात्री विशेष लोकल धावणार आहेत. त्यामुळे भाविकांना पहाटेपर्यंत लोकलने प्रवास करता येणार आहे. दक्षिण मुंबईतील गणपतीचे दर्शन घेण्यासाठी आणि विसर्जन सोहळा पाहण्यासाठी दादर, निरगाव चौपाटीवर लाखो नागरिक, पर्यटक, भाविक येतात. या विशेष लोकलमुळे रात्री आणि पहाटेच्या वेळी प्रवास करणे शक्य होणार आहे. उस्वकाळातील गर्दीमुळे गणरायाचे दर्शन घेणे शक्य होत नाही, असे भाविक विसर्जनाच्या दिवशी दर्शन घेण्याचे नियोजन करतात. तसेच अनेकजण रात्रीच्या वेळी दक्षिण मुंबई फिरण्यासाठी बाहेर पडतात. अशा भाविकांच्या सोयीसाठी मध्य रेल्वेवर सीएसएमटी ते कल्याण, सीएसएमटी ते पनवेलदरम्यान स्पेशल लोकल फेऱ्या चालविण्यात येणार आहे.

आंदोलकांच्या परतीसाठी धावल्या चार विशेष लोकल कचरा हाताळण्यासाठी २०० कर्मचारी

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. मराठा आरक्षणप्राप्त्यन गेल्या पाच दिवसांत छत्रपती शिवाजी महाराज टर्मिनस आंदोलनकाऱ्यांच्या गर्दीने अक्षरशः गलबजून गेले होते. या काळात दररोज तब्बल दीड टन कचरा निर्माण झाला. एवढा कचरा साधारण एका आठवड्यात साचतो. परिस्थिती हाताळण्यासाठी नियमित ८० एवजी तब्बल २०० सफाई कर्मचारी कामाला लावावे लागले होते.गेल्या पाच दिवसांपासून स्थानकातील यांत्रिकी स्वच्छता पूर्णपणे बंद होती. गर्दीचा ताण, घोषणा, शिट्ट्या आणि गोंधळामुळे टर्मिनस परिसर विस्कळीत झाला होता. प्रतीक्षायेत, पादचारी पूल, तिक्ती रंगा आणि फ्लॅटफॉर्म सतत गलबजलेले दिसत होते. आंदोलन माधारी गेल्यानंतर आता यांत्रिकी स्वच्छता पुन्हा सुरू करण्यात येणार असून, विशेष स्वच्छता मोहीम राबवली जाणार असल्याचे सांगण्यात आले.

एमएसआरडीसीचा निर्णय टोलमाफीमुळे ई-वाहनांची वर्दळ वाढणार एक्सप्रेस वेवर २० चार्जिंग स्टेशन

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. राज्यात विद्युत वाहनांचा वापर वाढवण्यासाठी विद्युत वाहनांना पथकर माफी देण्यात आली असून, मुंबई-पुणे महामार्गावरही ई-वाहनांना पथकर माफी लागू झाली आहे. त्यामुळे आता या महामार्गावरून धावणाऱ्या विद्युत वाहनांच्या संख्येत वाढ होण्याची शक्यता आहे. तेव्हा वाढत्या वाहनांना महामार्गावर चार्जिंगची सुविधा उपलब्ध करून देणेही गरजेचे झाले आहे. सध्या महामार्गावर ५ चार्जिंग स्टेशन असून, ती अपुरी असल्याने आता महामार्गावर २० चार्जिंग स्टेशन वाढविण्याचा निर्णय महाराष्ट्र राज्य रस्ते विकास महामंडळाने (एमएसआरडीसी) घेतला आहे. त्यानुसार जागेचा शोध घेण्यासाठी सर्वेक्षण सुरू असून मार्च २०२६ पर्यंत नवीन २० चार्जिंग स्टेशन कार्यान्वित करण्याचे एमएसआरडीसीने नियोजन आहे.

अकरावीत १३ लाख विद्यार्थ्यांना प्रवेश ९ सप्टेंबरपर्यंत विशेष फेरी

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. राज्यात अकरावी ऑनलाईन प्रवेश प्रक्रियेत एकूण नोंदणी केलेल्या १४,७९,६५४ विद्यार्थ्यांपैकी १३४३१६९ विद्यार्थ्यांनी प्रवेश प्रक्रियेतील प्रवेश अर्जांचा भाग -१ व भाग-२ सहभाग नोंदविला असून, त्या विद्यार्थ्यांपैकी १३,१२,७८२ विद्यार्थ्यांनी त्यांचे प्रवेश कनिष्ठ महाविद्यालयात निश्चित केले असल्याची माहिती शिक्षण विभागाने दिली आहे. ओपन टू ऑल फेरी विशेष फेरीमध्ये २१ ऑगस्टला कलशाखेसाठी १०७४७, वाणिज्य शाखेसाठी ११७१९ व विज्ञान शाखेसाठी १६३८७ असा एकूण ३८८५३ विद्यार्थ्यांना अर्जेंटमेंट करण्यात आले आहे. त्यापैकी २ सप्टेंबरपर्यंत एकूण ३७७७४ विद्यार्थ्यांनी कनिष्ठ महाविद्यालयात प्रत्यक्ष प्रवेश निश्चित करण्यात आलेले आहेत. त्यामध्ये कॅंप फेरीसाठी एकूण २४२१५ इतके प्रवेश झालेले आहेत तसेच कोटामध्ये २७७९ इतके प्रवेश झालेले असल्याची माहिती शिक्षण विभागाने दिली आहे. दरम्यान, अकरावी ऑनलाईन प्रवेश प्रक्रियेमधील अंतिम फेरी पर्यंत काही विद्यार्थ्यांनी अद्याप त्यांचे प्रवेश निश्चित न केल्यामुळे ओपन टू ऑल फेरीमध्ये ३ ते ९ सप्टेंबर २०२५ पर्यंत विशेष फेरीचे आयोजन करण्यात आले असल्याची माहिती विभागाने दिली आहे.

उत्तर मध्य रेल्वे

उत्तर मध्य रेल्वे	
ई-निविदा सूचना क्र. : जेएचएस-टीएमसी-१०-२०२५ दिनांक : ३०.०८.२०२५	
ई-निविदा सूचना	
वरी. सॉई (टीएमसी) लार्डन जेएचएस भारताच्या राष्ट्रपतीसाठी आणि त्यांच्या वतीने कार्पट असून खाली नमूद सभांनी दिनांकांसह ई-निविदेद्वारे खुली निविदा मागवित आहेत :	
कामाचे वर्णन: भंडई - इटावा - टूंग मशीन स्टेशनवरील सॉईटिंगची तज्दद (बाह, फोहाबाद आणि उडी मोड स्टेशन) शिल्लक काम.	
अंदाजे मूल्य (रु.): १२५५७५१६.७६	इसारा रक्कम (रु.): २२२८००.००
निविदा समाप्ती दिनांक आणि वेळ: २५.०९.२०२५	पूर्वता कालावधी : ०६ महिने
निविदा प्रलेखनसमोर नमूद केलेल्या दिनांकात १५:०० वा. पर्यंत ऑन लाईन सादर करता येतील. निविदेचे तपशिलवार वर्णन आणि निविदेचे सारदीकरणसाठी भारतीय रेल्वेच्या www.irops.gov.in संकेतस्थळाला भेट द्या. निविदा सूचनेचा तपशिल उप मुख्य अभि (टीएमसी) लार्डन कार्यालय झांसी हांच्या सूचना फलकावर देखील पाहता येईल.	1575/25(DG)
www.ncr.indianrailways.gov.in	

उत्तर मध्य रेल्वे

ई-निविदा सूचना क्र.: २०२५-ऑगस्ट-२०२५-०४ दिनांक: ०१.०९.२०२५	
ई-निविदा सूचना	
विभागीय रेल्वे व्यवस्थापक/अभियंत्रिका/उत्तर मध्य रेल्वे आग्रा यांनी खालील कमांसाठी भारताच्या राष्ट्रपतींच्या वतीने "फक्त ऑनलाइनद्वारे खुली निविदा ई-निविदा" आमंत्रित केली आहे.	
अ. क्र. : १ निविदा क्रमांक : २०२५-ऑगस्ट-०४-०१ अंदाजे खर्च (रु.): ६२१०८६०.०७	
कामाचे वर्णन: भंडई - इटावा - टूंग मशीन स्टेशनवरील सॉईटिंगची तज्दद (बाह, फोहाबाद आणि उडी मोड स्टेशन) शिल्लक काम. (०७ खर्च)	
अ. क्र. : २ निविदा क्रमांक : २०२५-ऑगस्ट-०४-०२ अंदाजे खर्च (रु.): २१४२१७९८.७५	
कामाचे वर्णन: सहायक विभागीय अभियंता (लाहन) अंतर्गत ईंदगाह - बयाना विभागाच्या विविध याईमध्ये सुधारणा काम. (०७ खर्च)	
अ. क्र. : ३ निविदा क्रमांक : २०२५-ऑगस्ट-०४-०३ अंदाजे खर्च (रु.): १२१०३८५.५२	
कामाचे वर्णन: ईंदगाह - बारिकुई विभागातील हेल्म, पारोरा, झकन, खेडली आणि मंदवार या विविध स्थानकांवर पिण्याच्या पाण्याच्या पुर्वकट्याचे काम. (कालवधी ०१ वर्ष)	
निविदा सादर करण्यासाठी आणि निविदेची संपूर्ण माहितीसाठी, भारतीय रेल्वेची वेबसाइट www.irops.gov.in ल भेट द्या. निविदा फक्त २२.०९.२०२५ रोजी दुपारी ३:०० वाजेपर्यंत www.irops.gov.in या वेब पोर्टलद्वारे सादर करता येतील.	1584/25(A)
www.ncr.indianrailways.gov.in	

चिकूनुगुनिया रुग्णांतील वाढ

मुंबईमध्ये ऑगस्ट २०२५ पर्यंत चिकूनुगुनियाच्या रुग्णांमध्ये ५६ टक्के वाढ झाली असून, मलेरिया आणि डेंग्यूसारख्या पा व सा ळ या ती ल आजारांमध्येही वाढ दिसून येत आहे. मानवी मे टा ळ यू मो ढ हा व र स (एचएमपीडी) आणि गुडलेन-बॅरे सिंड्रोम (जीबीएस) यांसारख्या इतर आजारांचीही प्रकरणे आढळली आहेत.

एडिस डासांच्या उत्पत्तीची संख्या : २१,६५८

- काढून टाकलेल्या अडगाळीचे सामान : ६४,३८५
- घुस्फवारणी झालेल्या इमारती : ४२,७७०
- घुस्फवारणी झालेल्या झोपडपंांची संख्या : ६,३९,४३१

चार्जिंग स्टेशन आहेत कार्यरत

एमएसआरडीसीने मुंबई-पुणे द्रुतगती महामार्गावर २० अतिरिक्त चार्जिंग स्टेशन उभारण्याचा निर्णय घेतल्याची माहिती एमएसआरडीसीतील वरिष्ठ अधिकऱ्यांनी दिली. सध्या महामार्गावर पाच ई-वाहने चार्जिंग स्टेशन आहेत. उर्से आणि खालापूर येथील पेट्रोल पंपावर डेल्टा, टाटा पॉवर, एस्कीकोमसह अन्य एका कंपनीकडून चार्जिंग स्टेशन चालवली जात आहेत.

पश्चिम रेल्वे – वडोदरा विभाग

पश्चिम रेल्वे – वडोदरा विभाग
शुद्धिपत्रक
विषय: निविदा क्र. डीआरएम बीआरसी ११२/२०२५-२६ करीता शुद्धिपत्रक
निविदा क्र. डीआरएम-बीआरसी-११२/२०२५-२६ करीता हद्दारे शुद्धिपत्रक सूचना
(1) प्रसिद्ध झाल्यानुसार कामाचे नाव पालेज-पानोली अनुभाग : - स्वयंचलित सिग्नलिंग विभागात दुहेरी अंसेल काउंटद्वारे एफएटीसीचे बोधकाम ज्यामध्ये विद्युत कामाचा समावेश आहे परंतु तेच वडोदरा विभाग असे वाचता येईल:- एमएसडीएसी कामाच्या संदर्भात पालेज-पानोली विभागात विद्युत कामाचा समावेश असलेल्या अटीत इतकेच बोधकाम.
(11) वरील निविदेत पूर्वी अटवरील केलेले निविदा दस्तऐवज काढून टाकण्यात आले आहेत आणि त्याऐवजी सुधारित निविदा दस्तऐवज सादर करण्यात आला आहे, जो आता आपआर्हटीएस पोर्टलवर अपलोड करण्यात आले आहे.
अन्य सर्व अटी आणि शर्ती पूर्वीप्रमाणेच राहतील.
अंदाजे मूल्य (रु.): ३१३४९४२.८४ इसारा रक्कम/ बोली मरुक्ता (रु.): ३४६८००.००
निविदा उघडण्याचा दिनांक आणि वेळ : २४.०९.२०२५ रोजी १५:०० वा.
रवीकुती पत्र जारी केल्यापासून पूर्वता कालावधी : ०९ महिने.
● निविदा २४.०९.२०२५ रोजी १५:०० वा. पर्यंत ऑन लाईन सादर करता येतील. ● पूर्ण तपशील आणि बोली सारक्यासाठी कृपया भारतीय रेल्वे संकेतस्थळ www.irops.gov.in ल भेट द्या. 1574/25(AS)
www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in

उत्तर मध्य रेल्वे

उत्तर मध्य रेल्वे	
ई-निविदा सूचना क्र. : जेएचएस-टीएमसी-१०-२०२५ दिनांक : ३०.०८.२०२५	
ई-निविदा सूचना	
वरी. विभागीय विद्युत अभियंता (कार्पन विभाग), एन. सी. रेल्वे, झांसी भारताच्या राष्ट्रपतीसाठी आणि त्यांच्या वतीने खालील कामासाठी ऑन लाईन (ई-निविदाकृपया) द्वारे "खुली निविदा" मागवित आहेत.	
ई-निविदा क्र. : जेएचएस-टीएमसी-१०-२०२५	
कामाचे वर्णन: झांसी विभागामधील झांसी विभागातील बीजीएलसी-एमपेची आणि बीजीएलसी -सीएमपी विभागातील बेरावा नदी वर पुलव्हा, बीजीएलसी -बीजीएलसी विभागातील Bank नदी वर पुल आणि आसन नदी वर पुलव्हा समीप उच्च व्होल्टेज ट्रांसमिशन कॉन्ट्रोलर पुर्वकटा वर आणव बासर.	
अंदाजे मूल्य (रु.): ३१३४९४२.८४ इसारा रक्कम/ बोली मरुक्ता (रु.): ३४६८००.००	
निविदा उघडण्याचा दिनांक आणि वेळ : २४.०९.२०२५ रोजी १५:०० वा.	
रवीकुती पत्र जारी केल्यापासून पूर्वता दिनांक/ कालावधी: ०९ महिने.	
● निविदा २४.०९.२०२५ रोजी १५:०० वा. पर्यंत ऑन लाईन सादर करता येतील. ● पूर्ण तपशील आणि बोली सारक्यासाठी कृपया भारतीय रेल्वे संकेतस्थळ www.irops.gov.in ल भेट द्या. 1574/25(AS)	
www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in	

भारतीय रिझर्व्ह बँक

भारतीय रिझर्व्ह बँक	
RESERVE BANK OF INDIA	
रिजर्वी मुद्रा विभाग	
मुख्य भवन, विजया मल्ला, हाट्टी भगत सिंग मार्ग, मुंबई - 400 001	
"संपूर्ण मुद्रा परिवर्तन" या परवाना रद्द	
विदेशी मुद्रा व्यवस्थापन कायदा, 1999 च्या मलका 10(3) अंतर्गत प्रदान केलेल्या अधिकाराचा वापर करून भारतीय रिझर्व्ह बँकेने, परवान्याचे वैध्त्विक समर्थन केल्यामुळे, खातांदी कर्मचार्या फुल प्लेडज नवी चेंबर (एक्स्प्रेसवरील) परवाना रद्द केला आहे.	
अ. क्र. नाव आणि नोंदीकृत कार्यालयाचा पत्ता	परवाना क्रमांक परवाना जारी केलेल्या दिनांक परवाना निरसरीकरण अडोवणीची तारीख
1. मिड्री कोलन एक्स्प्रेस सर्व्हिसेस प्राय्वट लिमिटेड सी.टी. मिड्री सर्व्हाय, वीट जेफेक सर्व्हाय सॉलर आयडीबीबीएच बँकेच्या शेवटी ऑरिज, माडाग (पॉन्ड) मुंबई - 400 064	एएमएम 1865/04 16 फेब्रुवारी 2004 05 ऑगस्ट 2025
2. बी व्हेक्टर फोरेस् सर्व्हिसेस प्राय्वट लिमिटेड दुकान क्रमांक 31, दुपारा मल्ला सार नवीन वीटस, वॉतेंती वर्य वर्य, नगपूर - 440 012	मू. एएमएम 1862/2014 (एक्स्प्रेसवरील) परवाना क्रमांक: मुं - एक्स्प्रेसवरील. (1567-2024) 14 ऑक्टोबर 2014 05 ऑगस्ट 2025

01 जानेवारी 2016 च्या मनी चेसिंग ऑटोमॅटिकल वरील वेळेवरील अद्यावत केलेली मरबीआय मास्टर हॉस्पेक्शन मध्ये मुद्रा बदल क्रियाकलापांची व्याख्या केली आहे आणि ती भारतीय रिझर्व्ह बँकेच्या वेबसाइट (<https://www.rbi.org.in>) वर उपलब्ध आहे. या अनुसार एक्स्प्रेसवरील या परवाना रद्द केल्यामुळे वरील कंपनीला कोणत्याही मुद्रा बदल क्रियाकलापा करण्यास मनाई आहे.

पश्चिम रेल्वे – वडोदरा विभाग

ई-निविदा सूचना क्र. सीपीएम-जीएस-अभि-बीआरसी-२०२५-२६-०१
रोड ओझर ब्रिजचे (आरओबी) चे बांधकाम
मुख्य प्रकल्प व्यवस्थापक (गांी राशेकी), पश्चिम रेल्वे, प्रतापनगर, वडोदरा ३९०००४ खालील कामासाठी मोहरबंद निविदा मागवित आहेत.
ई-निविदा क्र. : सीपीएम-जीएस-अभि-बीआरसी-२०२५-२०२६-०१
कामाचे नाव : वडोदरा – गेतरपूर अनुभाग : वडोदरा – गेतरपूर अनुभागामध्ये किमी ४७९/१६-१८ येथे लेव्हल क्रॉसिंग ऐवजी जोडरस्त्यासह रोड ओझर ब्रिज (आरओबी) चे बांधकाम.
कामाचे अंदाजे मूल्य : रु. ५२,१४,१३,५४९.०३ (रुपये बावन्न लाख चौदा लक्ष तेरा हजार पाचशे एकशान्पासना आणि तीस पैसे मात)
बोलीकरणासाठी ऑन लाईन निविदांची उपलब्धता : १६.०९.२०२५ रोजी ११.०० वा. पासून ३०.०९.२०२५ रोजी १५.०० वा. पर्यंत.
तांत्रिक बोली उघडण्याचा दिनांक आणि वेळ : ३०.०९.२०२५ रोजी १५.३० वा. निविदा कागदपत्राच्या शुल्क (ना-परपवा), इटरे, पात्रता निकष, कामाचे तस्म स्वरूप, तपशिलवार निविदा अटी असलेल्या तपशिलवार सूचनेकरिता कृपया www.irops.gov.in संकेतस्थळाला भेट द्या. प्रत्यक्ष प्रस्ताव विचारात घेतले जाणार नाहीत.
BRC159
अंदाजा त्दूक कर. www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in www.ncr.indianrailways.gov.in

दिवाळीच्या सुट्टीत परीक्षा नको : मस्ट

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. मुंबई विद्यापीठाच्या २८ मे २०२५ च्या परिपत्रकानुसार २१ ऑक्टोबर ते ५ नोव्हेंबर २०२५ दरम्यान दिवाळीची सुटी जाहीर करण्यात आली आहे. नुकत्याच जाहीर केलेल्या परीक्षांच्या वेळापत्रकानुसार, याच कालावधीत काही अभ्यासक्रमांच्या परीक्षा घेण्यात येणार आहेत. दिवाळीसाठी अनेक प्राध्यापक व विद्यार्थी गावी किंवा शहराबाहेर जाण्याचे नियोजन करतात. त्यामुळे प्राध्यापकांचे व विद्यार्थ्यांचे नियोजन बिघडण्याची शक्यता आहे. विद्यार्थी व प्राध्यापकांचे हित लक्षात घेता दिवाळीच्या सुटीमध्ये कोणत्याही परीक्षा घेऊ नयेत, अशी विनंती महाराष्ट्र धर्मनिरपेक्ष शिक्षक संघटनेचे (मस्ट) मुंबई विद्यापीठाकडे पत्राद्वारे केली आहे. मुंबई विद्यापीठातने नुकतेच विविध अभ्यासक्रमाच्या परीक्षांचे वेळापत्रक जाहीर केले. त्यानुसार बी.कॉम, बी.कॉम (एमएस), बी.कॉम (ए अण्ड एफ), बी.एससी. (संगणक शास्त्र) अशा अनेक अभ्यासक्रमाच्या परीक्षा २१ ऑक्टोबर ते ५ नोव्हेंबर २०२५ दरम्यान घेण्यात येणार आहेत. मात्र मुंबई विद्यापीठाने याच कालावधीत दिवाळीची सुटी जाहीर केली आहे. दिवाळीच्या सुटीमध्ये अनेक प्राध्यापक त्यांच्या गावी किंवा शहराबाहेर जाण्याचे नियोजन करतात. विद्यापीठाच्या या निर्णयामुळे काही महाविद्यालयातील प्राचार्य त्यांच्या महाविद्यालयातील प्राध्यापकांना सुटीच्या कालावधीत परीक्षांसाठी पर्यवेक्षणाचे कार्य बंधनकारक करतात. त्यामुळे प्राध्यापकांचे नियोजन बिघडू शकते, असे मस्टचे म्हणणे आहे.

संजय भन्साळीविरुद्ध राजस्थानात गुन्हा

फसवणूक, गैरवर्तन, विश्वासघातचा आरोप



■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. बॉलीवूडमधील दिग्गज चित्रपट निर्माता संजय लीला भन्साळी पुन्हा एकदा अ ड च गी त सापडला आहे. त्याच्या आगामी 'लव्ह अँड वॉर' चित्रपटाच्या निर्मितीशी संबंधित फसवणूक, गैरवर्तन आणि विश्वासघात केल्याच्या आरोपांवरून राजस्थानच्या बिकानेरमध्ये त्याच्यावर गुन्हा दाखल करण्यात आला आहे. 'लव्ह अँड वॉर' या चित्रपटात रणबीर कपूर, आलिया भट्ट आणि विकी कौशल मुख्य भूमिकेत आहेत आणि हा चित्रपट २०२६ मध्ये थिएटरमध्ये प्रदर्शित होणार आहे. प्रतीक राजा माथूर

यांनी तक्रार दाखल केली आहे, त्यात त्यांनी म्हटले आहे की त्यांना सुरुवातीला या प्रोजेक्टसाठी लाइन प्रोसेस्यूर म्हणून कंत्राट देण्यात आले होते, परंतु नंतर त्यांना पैसे न देता काढून टाकण्यात आले. न्यायालयाच्या आदेशानंतर, सोमवारी बिच्छवाल पोलिस ठाण्यात भन्साळी, अरविंद गिल आणि उत्कर्ष बाली यांच्याविरुद्ध फसवणूक, गुन्हेगारी कट आणि गुन्हेगारी धमकीच्या आरोपाखाली गुन्हा दाखल करण्यात आला. तक्रारीत असेही म्हटले आहे की, त्याने सरकारी विभागांशी समन्वय साधण्यासह शूटिंगसाठी आवश्यक व्यवस्था केल्या होत्या. जेव्हा तो एका हॉटेलमध्ये चित्रपटाच्या टीमला भेटण्यासाठी गेला तेव्हा भन्साळी आणि इतरांनी त्याच्याशी गैरवर्तन केले.

आयुध कारखान्याच्या माजी डीजीएमविरुद्ध गुन्हा

■ मुंबई, नवराष्ट्र न्यूज नेटवर्क. केंद्रीय अन्वेषण विभागाने (सीबीआय) नागपूर येथील आयुध कारखान्याच्या अंबाझरी ये